



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 245/16	TP 208/17	Hearing	391 / 394	Phoenix Lamps Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	LEENA BHAT 9611833008	ADV. FOR RESPONDENT NO. 7 SEBI	
	M/s. NDS Law Partners Priyanka Yavagal 9742654126	Adv. for Petitioner	

Counsel for Petitioner Company is present Mrs. Leena Bhat, Standing Counsel for SEBI filed vakalat and a memo on behalf of SEBI and also a letter from SEBI. None appeared for ROC, RD OL office, Income tax Department, NSE and BSE. Await reports.

List it on 25.04.2017. Counsel reported that he has filed the publication copy in the Registry.

MEMBER (J)

MEMBER (T)